#### MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

### **SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS**

# <u>12.10.2018 & 13.10.2018</u> <u>VENUE – MPSJA, JABALPUR</u>

# **PROGRAMME**

## **DAY ONE – 12.10.2018 (Friday)**

09.45 a.m. to 10.15 a.m.		Registration of Participants & Group Photograph
10.15 a.m. to 11.00 a.m.		Inauguration of Programme
	– By	Advocate General, Madhya Pradesh &
		Sanjeev Kalgaonkar, Director, MPSJA
11.00 a.m. to 11.30 a.m.		Role of Prosecutor in submission of Final Reports and preparation for trials
	– By	Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA
11.30 a.m. to 11.45 a.m.		TEA BREAK
11.45 a.m. to 1.15 p.m.		Issues relating to Bail and Supurdagi & duties and responsibilities of Prosecutors
	– By	Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA
1.15 p.m. to 2.00 p.m.		LUNCH BREAK
2.00 p.m. to 3.15 p.m.		Key issues relating to Wild Life Protection Act, 1972
	– By	Ms. Swati Bajaj, OSD, MPSJA, Jabalpur
3.15 p.m. to 3.30 p.m.		TEA BREAK
3.30 p.m. to 5.00 p.m.		Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence

– By Sanjeev Kalgaonkar, Director, MPSJA

# **DAY TWO – 13.10.2018 (Saturday)**

10.15 a.m. to 11.45 a.m.		Medico legal aspects in criminal trial
	– By	Dr. Vivek Shrivastava, HOD, Department of Forensics, NSCB Medical College, Jabalpur
11.45 a.m. to 12.00 noon		TEA BREAK
12.00 noon to 1.00 p.m.		Issues relating to Section 311, 319 and 321 of Cr.P.C.
	– By	Shri Vidhan Maheshwari, Assistant Director, MPSJA
1.00 p.m. to 1.45 p.m.		LUNCH BREAK
1.45 p.m. to 3.15 p.m.		Key issues relating to conduct of trial/inquiry under special legislations i.e. Juvenile Justice (Care & Protection of Children) Act, 2015 and POCSO Act
	– By	Shri Awdhesh K. Gupta, Faculty Member (Sr.), MPSJA
3.15 p.m. to 3.30 p.m.		TEA BREAK
3.30 p.m. to 4.45 p.m.		Key issues relating to Electronic Evidence
	– By	Shri Yashpal Singh, O.S.D., MPSJA
4.45 p.m. onwards		Open interactive session
		Followed by Valedictory session

- **Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture

  - (2) The Time Table is subject to change as per exigencies.(3) Use of Cell Phones is strictly prohibited in the lecture room